

SC/ST Assistant Engineers in Engineering Department of Delhi University

4952. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) the total number of engineers posted as Assistant Engineers and above in the Engineering Department of Delhi University;

(b) the number of engineers belonging to Scheduled Castes/Scheduled Tribes out of them; and

(c) whether relaxation in appointment, etc. have been given to them according to reservation rules?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). According to the information furnished by the University of Delhi there are at present six Assistant Engineers, two Executive Engineers and one University Engineer in position in the Department of Engineering in the University of Delhi. There are seven posts of Assistant Engineers of which one post is reserved for Scheduled Caste Category in accordance with the reservation policy. This post is at present vacant.

Accommodation for SC/ST Employees in Delhi University

4953. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Delhi University is providing accommodation to the Scheduled Castes/Scheduled Tribes employees as per the rules laid down by Government;

(b) if so, the number of persons to whom accommodation has been provided as per

this facility; and

(c) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). Yes, Sir. University of Delhi has provided for reservation of 10% in allotment of accommodation for type I & II accommodation and 5% in type III & IV, as per Government instructions. According to the information provided by the University, the number of SC/ST employees who have been provided different types of accommodation is as follows:-

Category	No. of quarters allotted to SC/ST employees
I	43
II	7
III	2
IV	1

[English]

Opening of Stores of Kendriya Bhandar in States

4954. SHRI PRAKASH KOKO BRAHMBHATT:
SHRI RAM SAGAR (Saidpur):

Will the PRIME MINISTER be pleased to state:

(a) the details of branch stores of Kendriya Bhandar operating in other cities out of Delhi;

(b) whether there is a proposal to open

more stores of Kendriya Bhandar in States; and

(c) if so, the details thereof, State-wise?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) At present the Kendriya Bhandar is operating the following branch stores outside Delhi:

- (i) 4 Stores in Madras;
- (ii) 2 stores in Bombay;
- (iii) 1 store in Hyderabad; and
- (iv) 1 store in Mussoories.

(b) and (c). Kendriya Bhandar has proposals to open stores in Bangalore, Calcutta, Nagpur, Dehradun and Lucknow.

[*Translation*]

Setting up of Atomic Power Stations

4955. **DR. LAXMINARAYAN PANDEY:**

SHRI NATHU SINGH:
PROF. YADUNATH PANDEY:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up new power plants;

(b) if so, the details thereof, State-wise; and

(c) the present stage thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) to (c). Apart from the Nuclear Power Plants presently in operation and under construction, Government have approved setting up of additional 4 x 235 MWe units at Kaiga, Karnataka, 2 x 500 MWe units at Tarapur, Maharashtra and 4x500 MWe Units at Rawatbhata, Rajasthan for which action towards advance procurement of long delivery and critical components, obtaining environmental clearances and project financial sanctions is in progress. Discussions are also in progress for setting up of 2 x 1000 MWe Soviet VVERs at kudankulam, Tamilnadu in terms of the Indo-Soviet Agreement of co-operation signed on 20th November, 1988.

[*English*]

Cleaning of Yamuna River

4956. **SHRI KAMAL CHAUDHRY:** Will the PRIME MINISTER be pleased to state:

(a) the details of the schemes for cleaning the river Yamuna in Uttar Pradesh, Haryana and Union Territory of Delhi; and

(b) the amount allotted by Union Government to State Governments of U.P., Haryana and Union Territory of Delhi for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). The meeting of the Central Ganga Authority held under the chairmanship of the Prime Minister on 11.9.89 had decided that pollution abatement schemes for Yamuna will commence in the Eighth Five Year Plan. However, the taking up of schemes and the amount to be allocated for this purpose will depend upon the availability of resources in the Eighth Five Year Plan,